

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH**

**Original Application No. 302 of 2015  
This the 22<sup>nd</sup> day of February, 2018**

**C O R A M :**

**HON'BLE DR K B SURESH, JUDICIAL MEMBER  
HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER**

1 Mahendrasinh,  
S/o. Shri Prabhatsinh Natvarsinh Gohel,  
Aged about 59 years. Occupation: Service.

2 Rajdeepsinh,  
S/o. Shri Mahendrasinh Gohel,  
Aged about 28 years, Occupation : Unemployed ... Applicants

By Advocate : Ms.K.L.Kalwani

## Versus

1. Union of India, Owning & Representing Western Railway, Through its General Manager, Western Railway, Churchgate, Mumbai - 400 020.
2. The Divisional Railway Manager, Western Railway, Bhavnagar Para, Bhavnagar - 364 001.
3. Railway Board Through its Secretary, Railway Bhavan, New Delhi – 110 001. ....Respondents

**O R D E R (ORAL)**  
Per Hon'ble Dr K B Suresh, Member(J)

- 1 Ms Kajal Kalwani on behalf of Shri B B Gogia, learned counsel for the applicant submits that applicants do not want to press the OA because of the Hon'ble Apex Court ruling.
- 2 Therefore OA is dismissed as not pressed.
- 3 All the Miscellaneous applications stand disposed off in the light of OA being dismissed as not pressed.

(K N Shrivastava)  
Member(A)

(Dr. K B Suresh)  
Member(J)

